

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.01.2025

**ORDER NO. 22 of 2025 (Revised)**


Hon'ble President is pleased to partially modify the roster order no. 159 of 2024 for **CESTAT, Kolkata** from **03.02.2025** to **07.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.02.2025 to 07.02.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax Division Bench matters
	Mr. K. Anpazhakan, Hon'ble Member (Technical)	
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber Work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar